

F.No. 36(6)/2014-Judl.
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi
Dated: 21st November, 2014

ORDER

Sub:- Conduct of Central Government Litigation in the National Green Tribunal,
New Delhi.

The President is pleased to engage Shri Ardhendumauli Kumar Prasad, Advocate as Standing Counsel to represent Union of India in the cases before the National Green Tribunal, New Delhi in place of Shri B.V. Niren, until further orders.

Zoya Hadke
(Zoya Hadke)

Joint Secretary & Legal Adviser

Copy to:

1. Shri Ardhendumauli Kumar Prasad, Standing Counsel, H-11, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024. Tel.:011-2983300,1,2 (M)-9818612800.9350222800. E-mail-ardhendu@ardhendumauli.co. He is requested to take over all pending cases from Shri B.V. Niren, Advocate
2. Shri B.V. Niren, Advocate, 459, Lawyers Chambers, Delhi High Court, New Delhi-110003 Tel.:011-23383182 (M)-9958399122. He is requested to hand over all pending cases to Shri Ardhendumauli Kumar Prasad immediately.
3. The Registrar, National Green Tribunal, New Delhi.
4. The Incharge, Lit (HC), Delhi High Court, New Delhi.
5. All Central Government Ministries/Departments as per the list.
6. Guard File/Judicial Section with 5 s/copies.

R Kumar
(Ram Kumar)
Section Officer